



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

**[ For Thursday,7th March 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 11:00 AM]

BEFORE:

**JOINT REGISTRAR (JUDL.) MR. CHINMOY BARUAH**

**COURT NO: 111**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
1	<a href="#">WA/172/2011</a>	THE UNION OF INDIA and 2 ORS <b>Versus</b> ISSA INDUSTRIES and ORS	MRD C CHAKRABORTY C.G.C.	
2	<a href="#">W.P.(Cri.)/21/2021</a>	SHERMAN ALI AHMED <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR S BORTHAKUR MR. S U AHMED MR. J ABBAS MR S A BARBHUYAN	GA, ASSAM MR P K DAS MR. M BARUAH
3	<a href="#">WP(C)/4727/2021</a>	KUSHALA HAJONG <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. A R AGARWALA MR A AGARWALA	GA, ASSAM SC, APDCL
4	<a href="#">PIL/81/2023</a>	MINAZ UDDIN AND 5 ORS <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MR. P K ROYCHOUDHURY MR. N G KUNDU	GA, ASSAM SC, REVENUE
5	<a href="#">Cont.Cas(C)/403/2023</a>	PRAVEEN KUMAR GUPTA <b>Versus</b> KM GOPAL SANA RAJKUMAR	MR. K SARMA MR. S BORUAH	
6	<a href="#">WP(C)/1530/2023</a>	BINAY KUMAR DIWANA <b>Versus</b> THE UNION OF INDIA AND 9 ORS	MR. K N CHOUDHURY MR. P P BARUAH MR. D GOSWAMI MR. R M DEKA MR N K KASHYAP MS N MAHANTA N GAUTAM	MR. P K TIWARI (R- 2, 3, 4, 5, 10) MR. A R GOGOI(R- 2, 3, 4, 5, 10) MR. H G HAZARIKA DY.S.G.I.
7	<a href="#">WP(C)/6208/2023</a>	DEFODIL DAS AND 3 ORS. <b>Versus</b> THE OIL AND NATURAL GAS CORPORATION LTD. AND 9 ORS.	MR S BORTHAKUR MR. K GOGOI MS. P BORAH	GA, ASSAM MR. M K DAS (R-5-9)
8	<a href="#">WP(C)/123/2024</a>	M/S GUWAHATI INDUSTRIAL SALES AND SERVICE <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR R K DUTTA MR. U J SAIKIA MS M DAS	SC, HANDLOOM AND TEXTILE SC, FINANCE

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LEAVE NOTE OF ADVOCATES FOR 07/03/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MD. A J ATIA	22-02-2024	To	15-03-2024
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13)	MR. A M DUTTA	03-03-2024	To	08-03-2024
14)	MR. C S HAZARIKA	05-03-2024	To	07-03-2024
15)	MR. A I ALI	04-03-2024	To	08-03-2024
16)	MR G DAS	06-03-2024	To	08-03-2024
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18)	MR. M ALAM	06-03-2024	To	15-03-2024
19)	MR. R K D CHOUDHURY	06-03-2024	To	07-03-2024
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23)	MS.TWINKLE SARMA	13-03-2024	To	20-03-2024
24)	MR. R ALI	07-03-2024	To	11-03-2024
25)	MR. S CHAMARIA	11-03-2024	To	13-03-2024

# Gauhati High Court At Guwahati



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[ HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF LAWAZIMA , IF TIME PERMITS. ]

[ AT 11:00 AM ]

**BEFORE:**  
**JOINT REGISTRAR (JUDL.) MR. CHINMOY BARUAH**  
**COURT NO.: 111**

[ SINGLE BENCH ]

Sr. No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
9.	RERA APPEAL/15551/2023/(Filing No.)	DINESH SHARMA <b>Versus</b> PINKY BHANSHALI AND 2 ORS (E)	MR. M K SAH	

**ORDERS**

NOTE:-

NO REQUEST OF PASSOVER OR ADJORNMENT SHALL BE ENTERTAINED IN HEARING MATTERS

Causelists generated on 06/03/2024 19:17:29

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BEFORE:

**DEPUTY REGISTRAR (BENCH) - MR. KAUSTUVMANI GOSWAMI**

**COURT NO: 115**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
1	<a href="#">Crl.Pet./1147/2019</a>	MUSLEM UDDIN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. R ALI MR. H A AHMED	PP, ASSAM
2	<a href="#">Crl.Pet./667/2021</a>	PARASH HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S K SINGHA MR A SHARMA MR T K DAS	PP, ASSAM
3	<a href="#">Crl.Pet./698/2022</a>	AHAMMAD HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR. J M A CHOUDHURY MR. A B T HAQUE	PP, ASSAM
4	<a href="#">Crl.Pet./1250/2022</a>	AKABBAR ALI AHMED AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. R ALI H A AHMED MR A S SK	PP, ASSAM
5	<a href="#">Crl.Pet./1025/2023</a>	JYOTI GOGOI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR R CHAKRAVORTY MS. R. ENGJAIFI S RABHA	PP, ASSAM
6	<a href="#">Crl.Pet./1066/2023</a>	BABUL AHMED SODIOL <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. R PHUKAN	PP, ASSAM
7	<a href="#">Crl.Pet./1098/2023</a>	SUMAN PURKAYASTHA @ SUMAN BHOWMIK <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. K SINGHA MR S GAUTAM	PP, ASSAM
8	<a href="#">Crl.Pet./1405/2023</a>	MD REZAUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. N H MAZARBHUIYAN MS. L WAJEEDA MR. M H SAIKIA MR R I BHUYAN	PP, ASSAM

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